NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 72

MA 2187/2019 IN CP 1056/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **F Sakkar Private Limited**
V/s
ROC Mumbai

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 252(1) Of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 24.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish